

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO.2968**  
ANSWERED ON 4<sup>TH</sup> JANUARY, 2018

**MOTOR VEHICLES AGREEMENTS**

2968. SHRI SANJAY DHOTRE:  
SHRI RAHUL SHEWALE:  
SHRI BHARTRUHARI MAHTAB:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the Motor Vehicles Agreements signed by the Government with the neighbouring countries, as on date, country-wise;
- (b) the aims/objectives and terms & conditions of such agreements;
- (c) whether the cross border trade of the country has increased from such agreements during the last three years and the current year;
- (d) if so, the details thereof, sector-wise and if not, the reasons therefor;
- (e) whether the Government has conducted any study for the feasibility of the agreements before signing such agreements; and
- (f) if so, the details and outcome thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI MANSUKH L. MANDAVIYA)

- (a) The following Motor Vehicles Agreements have been signed by the Government with neighbouring countries:-
  - (i) Bangladesh, Bhutan, India and Nepal (BBIN) Motor Vehicles Agreement (June 2015).
  - (ii) India-Afghanistan Motor Vehicles Agreement (September 2017).
- (b) These Agreements aim to facilitate seamless movement of passenger, cargo and personal vehicles across the borders in the region and also lays down terms and conditions, routes and procedures for allowing the vehicles to ply across borders. A separate India – Nepal Bilateral Motor Vehicles Agreement for regulation of passenger vehicular traffic was also signed in November 2014. Bilateral bus service agreements also exist with Pakistan and Bangladesh for operating regular bus services on specified routes.
- (c) & (d): No specific information is maintained by the Ministry in this regard.
- (e) No, Madam.
- (f) Does not arise.

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